

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2397
ANSWERED ON:30.08.2007
VOLUNTARY RETIREMENT SCHEME VRS IN IOC BPC AND ONGC
Gangwar Shri Santosh Kumar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of officers/employees of the Indian Oil Corporation, Bharat Petroleum Corporation and Oil and Natural Gas Corporation, who have taken voluntary retirement scheme and the number of officers/employees who have joined multinational companies leaving these companies; and

(b) the steps taken by the Government to put check on it?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a)to(b): Indian Oil Corporation Limited (IOC), Bharat Petroleum Corporation Limited (BPCL) and Oil and Natural Gas Corporation (ONGC) have reported that 114 officers and employees have taken Voluntary Retirement Scheme (VRS) during the current year from 1.4.2007. IOC, BPCL and ONGC have further reported that they do not have any information about the employees, who have joined multinational companies after taking VRS from these companies. While employees can opt for retirement on a voluntary basis, the management has the discretion to reject any application under the VRS to ensure that highly skilled and qualified employees are not given the option.